

(d) what other measures he proposes to take to prevent the misuse of the telephones for private purposes when no payment for the calls made is to be made?

**THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA):**

(a) All Heads of P&T Units have been instructed to effect economy in expenditure on telephones consistent with efficiency and interest of service. The need for economy is constantly kept in view. Telephones are installed only as they are needed.

(b) Telephones provided in the offices of P&T officers are service connections and the question of book adjustment does not arise. For residential service connections, the same rules apply as for other Government servants.

(c) Officers of Senior Time Scale and above are allowed STD facilities on office connections and the gazetted officers on residential telephone connections. Exigencies of service require this arrangement.

(d) The existing arrangements are satisfactory and no other measures are contemplated for the purpose.

**Stainless Steel Industry**

4260. **SHRI TULSIDAS DASAPPA:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether according to Industries (Development and Regulation) Act, 1964 no new capacity should be created in the field of Stainless steel industry;

(b) whether the Stainless Steel Re-rollers have established industries in contravention of above Act; and

(c) if so, whether Government propose to initiate action against such Stainless Steel Re-rollers?

**THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):** (a) No, Sir. The Industries (Development and Regulation) Act does not deal with the subject of creation of capacity. The industry is being regulated in accordance with the licensing policy determined from time to time.

(b) No such contravention has come to notice of the Government.

(c) Does not arise.

**Setting up Corporation for Production of Indigenous system of medicines at Ranikhet, U.P.**

4261. **SHRI SUKHENDRA SINGH:**

**SHRI PRASANNBHAI MEHTA:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to set up a Corporation for the Centralised production of medicines of indigenous systems (Ayurvedic and Unani) at Banikhet in U.P.;

(b) if so, keeping in mind the efficacy of Indian systems of medicine and their availability in rural areas, whether Government have sought the assistance of some experts in ayurvedic medicines from various States also; and

(c) if so, the details regarding the plan of Government in this regard?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN):** (a) Yes.

(b) A Board of Directors of the Corporation, comprising of experts in Ayurvedic medicine also is proposed to be constituted.

(c) The main objectives of the Corporation shall be:—

(i) Collection of good quality herbs from the Himalayan region.

(ii) Cultivation of adequate quantities of herb required for the manufacture of medicines.

(iii) Manufacture of Drugs and sell them to the dispensaries under the C. G. H. S. Scheme and the Central Council for Research in Indian Medicine and Homoeopathy, to start with. supply will, however, be extended in phases, with the corresponding increase in production to other hospitals/ institutions and in the market.

**Post Offices/Branch Post Offices/Public Call Offices/Telephone Exchanges in States.**

4262. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of Post Offices including Branch Post Offices and Public Call Offices and Telephone Exchanges in the country and State-wise break up; and

(b) the conditions laid down to open a Post Office and a telephone exchange and when it is introduced?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): (a) The total number of Post Offices (including Branch Post Offices), Long Distance Public Call Offices and Telephone Exchanges as on 1-4-1977 was 120999, 6633, and 5819 respectively. A State-wise breakup is given in statement 'A' laid on the Table of the House. [Placed in Library. See No. LT-780/77].

(b) (i) New Telephone Exchange are opened whenever Techno-economic studies based on registered demand indicate financial viability of exchanges i.e., enough revenue to cover Annual Running Cost of providing the service.

(ii) Conditions for opening of post office are given in the statement 'B' laid on the Table of the

House. [Placed in Library. See No. LT-780/77]. These conditions were introduced in 1959 last modified in 1974.

**Inclusion of Violation of Foreign Exchange Regulations in extradition Treaties**

4263. SHRI RASHEED MASOOD: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether the Government has any proposal to include violation of Foreign Exchange Regulations in Extradiction Treaties with other countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Yes, Sir. The Government has the proposal to include violation of Foreign Exchange Regulations in Extradiction Treaties with other countries.

**Diplomatic Exchange with Israel**

4264. SHRI F. H. MOHSIN:  
SHRI M. KALYANASUNDRAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a proposal to have diplomatic exchange with Israel;

(b) if so, reasons therefor; and

(c) whether Government propose to support P. L. O.'s demand for a separate State?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No, Sir.

(b) Does not arise.

(c) India has all along supported the legitimate rights of the Palestinian people including their right to a national State and sovereignty.